

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12044/2017

RAJENDRA SINGH GAHLAUT (DEAD) BY LRS & ANR.

Appellant(s)

VERSUS

THE REG. COOP. SOCIETIES U.P AND ORS.

Respondent(s)

(IA No.194167/2025 - FOR EARLY HEARING) (MENTIONED)

Date : 21-08-2025 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) :

Ms. Madhvi Agrawal, Adv. (Mentioned by)
Mr. E. C. Agrawala, AOR

For Respondent(s) :

Mr. Jogy Scaria, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.194167/2025 - FOR EARLY HEARING

The application for early hearing is taken on Board
and allowed.

List on 19th November, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER